

DIVISION BENCH

ITEM NO.106

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.266/2021 IN CP (IB) NO.423/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SPARTAN ENGINEERING INDUSTRIES PVT LTD V/S NOBLE BUILDTECH LLP
UNDER SECTION	9 OF IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE : *For the Operational Creditor*

Ms. Babita Jain, Adv. : *For the Corporate Debtor*

ORDER

- 1.** None present for the Operational Creditor. However, Ld. Counsel representing the Corporate Debtor is present through VC.
- 2.** Since there is no representation on behalf of the Operational Creditor, in the interest of justice, the matter is adjourned for 7th May, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

15th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*